DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the Special Mention made by the hon. Member. ... (Interruptions)...

SHRI SUJEET KUMAR (Odisha): Sir, I also associate myself with the Special Mention made by the hon. Member. ... (Interruptions)...

श्री उपसभापति : श्रीमती महुआ माजी। ...(व्यवधान)...

Financial difficulties being faced by Heavy Engineering Corporation Ltd., Ranchi, Jharkhand

श्रीमती महुआ माजी (झारखंड) : माननीय उपसभापित महोदय, आज कई दिनों के प्रयास के बाद मुझे यह अवसर दिया गया, इसके लिए बहुत-बहुत धन्यवाद। ...(व्यवधान)... मैं हेवी इंजीनियरिंग कॉरपोरेशन लिमिटेड, राँची, जिसकी स्थापना 1958 में हुई थी, जो झारखंड का एक बहुत ही महत्वपूर्ण प्रतिष्ठान है, उसके बारे में कहना चाहती हूँ कि आज उसकी स्थिति बहुत ही बुरी हो गई है। ...(व्यवधान)... वह बहुत ही जर्जर स्थिति में है। ...(व्यवधान)... वहाँ के जो एम्प्लॉइज़ हैं, जो ठेकेदार हैं, जो श्रीमक हैं, उनको पिछले 12 महीने से सैलेरी नहीं मिली है। ...(व्यवधान)... उनके परिवार भुखमरी की कगार पर खड़े हैं। ...(व्यवधान)... वह इतना प्रतिष्ठित प्रतिष्ठान है, ...(व्यवधान)...

श्री उपसभापति : आप अपने माननीय सदस्यों को बैठाइए, मैं आपको मौका देता हूँ। ...(व्यवधान)...

श्रीमती महुआ माजी : उसने मदर इंडस्ट्री के रूप में अपनी पहचान बनाई है। ...(व्यवधान)... एचईसी ने मदर इंडस्ट्री के रूप में अपनी पहचान बनाई है। ...(व्यवधान)...

PROF. MANOJ KUMAR JHA (Bihar): Sir, I associate myself with the Special Mention made by the hon. Member.

MS. DOLA SEN (West Bengal): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. JOHN BRITTAS (Kerala): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRIMATI VANDANA CHAVAN (Maharashtra): Sir, I also associate myself with the Special Mention made by the hon. Member.

श्री उपसभापति : माननीय सदस्यगण, सदन की कार्यवाही 12 बजे तक स्थगित की जाती है।

The House then adjourned at thirty-six minutes past eleven of the clock.

The House reassembled at twelve of the clock, MR. DEPUTY CHAIRMAN in the Chair.

ORAL ANSWERS TO QUESTIONS

MR. DEPUTY CHAIRMAN: Q.No.106, Shri Abir Ranjan Biswas.

SHRI MOHAMMED NADIMUL HAQUE: Sir, he is unwell. That is why he is not present.

*106. [The questioner was absent.]

Inclusion of cotton in Essential Commodities Act

*106. SHRI ABIR RANJAN BISWAS: Will the Minister of TEXTILES be pleased to state:

- (a) the yearly increase in the export of cotton yarn/fabric since 2019, year-wise details thereof;
- (b) the price of a kilogram of raw cotton compared to the price of a kilogram of garment exported with value addition fetched in the international market, the details thereof;